

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1543(CHE)/2024
PETITION NUMBER : CP/IB/581/2019
NAME OF THE APPLICANT : Satyadevi Alamuri (Liquidator)
M/s. Associated Cylinders & Accessories
P Ltd
NAME OF THE RESPONDENT(S) : Bank of Baroda
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016

ORDER

Ld. Counsel Mr. G.K. Anish for the RP. Ld. Counsel for the Respondent is present.

Applicant is directed to replace and correct the first page and serve copy on the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the Application for hearing on **04.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)